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O.A.NO. 485 OF 2005

ORDER DATED 25.08.06

None appears for the Applicant. Ld. Counsel for the Respondents is present.

2. The Applicant in this case had challenged the transfer order under Annexure-A/3 which was stayed by this Tribunal on 10.06.05. Today the Ld. Counsel for the Respondents produces a copy of the cancellation order in which the transfer order to Meghahatuburu had been cancelled at Applicant's own request. Hence the stay order against the transfer to Meghahatuburu has become infructuous and the Applicant's grievance is fully met with.

3. With the above facts of the case, this O.A. is disposed of as infructuous. No costs.

4. Copies of this order be given to both the parties.


MEMBER(ADMN.)